

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 15.06.2021

NOTICE

Take notice that the following matters listed in the Court-III will not be taken up. The next date of Hearing is indicated below:

S. No.	Case No.	Name of the parties	Date of hearing	Next date of hearing
1.	Comp. App. (AT) (Ins) No. 349 of 2020 Part Heard	Deepak Parasuraman & Anr. Vs. Sripriya Kumar & Anr. With	17.06.2021	28.06.2021
2.	Comp. App. (AT) (Ins) No. 765 of 2020 Part Heard	P R Venkatesh Vs. Sripriya Kumar & Ors.	17.06.2021	28.06.2021

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar